

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**STARRED QUESTION NO. \*38**  
ANSWERED ON 03.02.2022

**ROOFTOP RAINWATER HARVESTING**

\*38. SHRIMATI RITA BAHUGUNA JOSHI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the steps taken by the Government for rooftop rainwater harvesting in the country;
- (b) the funds allocated to the States for creating sustainability structures for rooftop rainwater harvesting;
- (c) whether there is any provision to make all the Government offices/buildings in the country equipped with rooftop rainwater conservation system; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI BISHWESWAR TUDU)

(a) Water is a state subject and the Central Government supplements the efforts of the States on water conservation and recharge, including rainwater harvesting, through technical and financial support.

In rural areas, roof top rain water harvesting structures are taken up by the Department of Rural Development under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

Ministry of Housing and Urban Affairs (MoHUA) implements Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in municipal areas which inter-alia includes rain water-harvesting as one of the project components.

MoHUA has formulated guidelines for the States to adopt measures suitable to local conditions, such as Unified Building Bye Laws (UBBL) of Delhi, 2016, Model Building Bye Laws (MBBL), 2016 and Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014, wherein adequate focus has been given on requirement of rainwater harvesting and water conservation measures. As per MBBL, all buildings having a plot size of 100 sq.m. or, more shall mandatorily include the complete proposal of rainwater harvesting. 33 States/ UTs have adopted the features of these bye laws.

In addition, in order to boost construction of rain water harvesting structures in the country, the National Water Mission, Ministry of Jal Shakti has taken up a nationwide campaign “Jal Shakti Abhiyan - Catch the Rain” (JSA:CTR) with the theme “Catch the rain, where it falls, when it falls” for creating appropriate rainwater harvesting structures in urban and rural areas of all the districts in the country, with people's active participation, during the pre-monsoon and monsoon periods during 22.03.2021 to 30.11.2021.

Besides, Government of India has taken up following steps to encourage roof top rain water harvesting structures in the country:

(i) States/ UTs have been advised to enable Rural Local Bodies/Panchayats to utilise 15<sup>th</sup> Finance Commissions grants to take up rooftop rain water harvesting in Government buildings like panchayat, bhawans, anganwadis, Primary Health Centres etc.

(ii) Master Plan for Artificial Recharge to Groundwater- 2020 has been prepared which envisages construction of about 1.42 crore rain water harvesting and artificial recharge structures in the country.

(iii) National Water Mission, Ministry of Jal Shakti has been organizing workshops and seminar series like water talks to stimulate awareness, build capacities of stakeholders and encourage people to become active participants to sustain life by saving water on earth which includes rooftop rainwater harvesting. National Water Mission has also requested all Ministries/Departments to construct rainwater harvesting structures in the buildings under their administrative control.

(iv) Central Ground Water Authority (CGWA) has advised all States/UTs to take measures to promote/adopt artificial recharge to ground water /rain water harvesting.

(v) National Water Policy (2012) advocates water conservation and rainwater harvesting.

(vi) A Model Bill has been circulated to all the States/UTs to enact suitable ground water legislation for regulation of its development and for rain water harvesting. 19 States/UTs have adopted and implemented the ground water legislation on the lines of Model Bill.

(b) 15<sup>th</sup> Finance Commission grants of Rs. 86,694.58 crore have been released to States to be utilised through Rural Local Bodies which includes disbursement towards expenditure on rainwater harvesting. JSA:CTR is a convergence of many schemes and stakeholders. The budgets provided by Central government, State Governments, Finance Commission grants and locally mobilised funds are used to fund the water related works including rainwater harvesting under JSA:CTR. As per the information uploaded on the JSA:CTR portal by Central Ministries/ Departments and the States Governments, as on 01.02.2022, 16,22,957 water conservation and rain harvesting structures have been completed/ on-going incurring an expenditure of Rs. 24,592 crore which include rooftop rain water harvesting.

(c) and (d) As per the Model Building Bye Laws formulated by Ministry of Housing and Urban Affairs (MoHUA), it is mandatory to install Rainwater Harvesting structures in Government buildings. Under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), construction of roof top rain water harvesting structures in Government and Panchayats buildings is permissible. Central Ministries/ Departments and Districts/State Governments/UTs have been requested to create water conservation structures which include roof top rain water harvesting structures in government offices, buildings and premises across the country.

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